

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:111
ANSWERED ON:16.11.2010
PEACE IN JAMMU KASHMIR
Saroj Smt. Sushila

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has inquired into the source of funding of Kashmiri separatists;
- (b) if so, the details thereof;
- (c) the steps taken to check the flow of funds to them;
- (d) whether the Union Government has drawn up any action plan for considering/implementing the findings/recommendations/inputs received from the interlocutors appointed for Jammu & Kashmir;
- (e) if so, the details thereof; and
- (f) the other steps taken/proposed to be taken by the Union Government for enduring peace in the State?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO.111 FOR 16.11.2010

(a) to (c): A Multi-Disciplinary Group at the State Level and Central Level has been entrusted with the responsibility of enquiring into the sources of funding of Kashmiri separatists. Provisions of law are invoked whenever any actionable information/intelligence regarding suspected funds and/or tax evasion by any entity is received in this regard.

(d) and (e): The first report of the Group of Interlocutors has been received on 1.11.2010. The report is being examined.

(f): A number of steps have been taken by the Government for ensuring peace in the State. These include:-

- (1) Adequate presence of security forces on the border to prevent infiltration of militants.
- (2) Deployment of CPMFs to assist the State police force in maintaining law and order.
- (3) An economic development package for the State.
- (4) The setting up of the Rangarajan Committee to explore quick employment opportunities for the youth of Kashmir.
- (5) Two Development Task Forces for Jammu and Ladakh.